

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 50 of 2014

Dated : 27th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**SM Environmental Technologies Pvt. Ltd. ... Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh

Counsel for the Respondent(s) ; Mr. Bipin Gupta
Mr. S.K.Bansal for R-1 to R-4

ORDER

Ms. Swapna Seshadri, the learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, she is directed to file the same on or before 01.07.2014 after serving copy on the other side.

Post the matter for hearing on **15.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt